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श्री राजा
राज
24/02/22

Declaration of Assets and Liabilities

Year 2021-22

I ...**RATAN KUMAR**..., son of ..**LATE MAHESH PRASAD**..., aged ..**43**.. years, belonging to

...**Bihar Legislative Assembly Secretariate**.. service and presently working as ...**Assistant**..

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself,

my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)- MEENAKSHI SHREE	Dependant-1 Name- ANANYA RAJ(DAUGHTER)	Dependant-2 Name- AKSHAT ANAND(SON)	Dependant-3 Etc. Name- DHARAMSHEELA DEVI(MOTHER)
(i)	Cash	65000	35000	16000	12000	10000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING ACCOUNT- 650000/-	SBI SAVING ACCOUNT- 450000/-	FD IN BANK OF BARODA- 125000/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	SHARE (RELIANCE)- 75000/-	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1.LIC-2144/YR 2.PLI-16800/YR 3.LIC-4500/YR 4.NPS-50000/-	LIC-79000/YR	SUKANYA SAMRIDHHI-20000/-		
(v)	Motor Vehicles (details of make, etc.)	SCOOTY	SCOOTY	BICYCLE	BICYCLE	
(vi)	Jewellery (give details of weight and value)	GOLD -10GM SILVER-200GM	GOLD-200GM SILVER-500GM	GOLD-20GM SILVER-150GM	GOLD-10GM SILVER-100GM	GOLD-100GM SILVER-300GM
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)- MEENAKSHI SHREE	Dependant-1 Name- ANANYA RAJ (DOUGHTER)	Dependant-2 Name- AKSHAT ANAND(SON)	Dependant-3 Etc. Name- DHARMSHEELA DEVI(MOTHER)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	I have undivided paternal/ancestral property at Alauli/Khagaria	2.1ACRE ALAULI KHAGARIA	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1.800 SQ FT IN PATNA 2. FOUR(4) KATTHA IN KHAGARIA	1.1360 SQ FT(1 KATTHA) IN PATNA 2. 3.25 KATTHA IN KHAGARIA	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	I have undivided paternal/ancestral property at Khagaria	NIL	NIL	NIL	1000 SQ FEET IN KHAGARIA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 04.02.2022
(a)	(i) Loans from Banks	SBI VIDHAN MANDAL PATNA	2200000/- (HOUSING LOAN)
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government	NIL	NIL

	accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX ITR FILLED AY. 2021-22 PAN-AEVPK1567K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

PRAN No. :-

GPF-PTS/BLA-1289

Gender :-

M

(M/F)

Date of Birth :-

1

0

0

3

1

9

7

7

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Ratan Kumar*

Name of Employee: ...**Ratan Kumar**..

Place: ...**Patna**.

Designation: ...**Assistant**....

Date: ..**04.02.2022**..

Department: ..**Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.